NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.282/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Emco Engineering

V/s

EnviiroBulkk Handling Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER TCP 282/I&BC/NCLT/MB/MAH/2017

1. None present.

Adjourned to 06.09.2017.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

22.08.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)